

(a) whether the supply position of LPG in the walled city area in Delhi is satisfactory;

(b) if not, whether the Government propose to streamline the supply of LPG; and

(c) if so, the steps taken in this regard?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) to (c). Generally there is no short supply of LPG refills in Delhi. However when any complaint of shortage is reported, appropriate action is taken

DMS Outlets

1436. DR. C SILVERA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Delhi Milk Scheme propose to open more outlets for sale of milk and milk products;

(b) if so, the locations thereof; and

(c) the time by which these outlets are likely to be opened?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) and (b). Yes, Sir. Delhi Milk Scheme (DMS) proposes to set up more outlets as All Day Milk Stalls for sale of milk products at the following seven locations:-

1. South Block, New Delhi-1
2. Inter-State Bus Terminal (ISBT), Delhi-6.
3. Jawaharlal Nehru University, New Delhi-58.
4. Indira Gandhi International Airport, New Delhi.
5. Delhi Development Authority

(DDA), Vikas Sadan, New Delhi-3

6. Railway Station, Delhi-6.

7. Railway Station, New Delhi-53.

(c) These outlets will be opened as and when the suitable space is made available.

Training Camps in Neighbouring Countries for Terrorists

1437. SHRI MADAN LAL KHURANA:
SHRI RATILAL VARMA:
SHRI DEVI BUX SINGH:
SHRIMATI BHAVNA
CHIKHALIA:
SHRI HARIN PATHAK:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there are training camps in neighbouring countries for imparting training to terrorists from India;

(b) if so, whether the Government have held any talks with the Heads of these countries;

(c) if so, the details and outcome thereof; and

(d) the steps being taken by the Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAV SINGH SOLANKI): (a) Government are aware of such camps in Pakistan. Government have reports of training being imparted to Indian insurgent groups in Bangladesh and in Myanmar.

(b) and (c). The matter has been taken up with concerned Governments at various levels.

(d) Government keeps a constant watch

on the evolving security environment and appropriate steps are taken to defend our national interests.

[*Translation*]

Smuggling of Cows on Indo-Pak Border

1438. SHRI RATILAL VARMA:
SHRI DEVI BUX SINGH:
SHRIMATI BHAVNA
CHIKHALIA:
DR. RAMESH CHANDRA
TOMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of incidents of smuggling of cows which took place on Indo-Pak border during each of the last three years;

(b) the number of persons arrested/killed in this connection during the said period;

(c) whether smuggling of cows has increased considerably during the recent months; and

(d) if so, the remedial measures taken/being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM. M. JACOB): (a) to (d) The information is being collected and will be laid on the Table of the House.

[*English*]

Review of Prohibition Laws

1440. SHRI MOHAN SINGH:
SHRI DEVENDRA PARASAD
YADAV:

SHRI RAJNATH SONKAR
SHASTRI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any review of the existing prohibition laws has been made by the Union Government to prevent the production and marketing of spurious liquor; and

(b) if so, the steps contemplated by the Government to make the laws more stringent?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM. M. JACOB): (a) and (b). In order to prevent the production and marketing of spurious liquor, the Government of India issued instructions on 14th November, 1991 to all State Drug Controllers to carry out in-depth inspections of all manufacturing firms on a priority basis. The permission for use of rectified spirit in place of 'Parsonaa' has also been withdrawn by correcting the Ayurvedic Formulary of India (Part-I). The Ministry of Health has also informed that further action is contemplated to restrict the size of packing and alcoholic content in such of those drugs that are likely to be misused as alcoholic beverages.

Sri Lankan Refugees

1441. DR. V. RAJESWARAN:
SHRI R. DHANUSKODI
ATHITHAN:
SHRI K.H. MUNIYAPPA:
SHRI V. KRISHNA RAO:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of refugees who do not wish to return to Sri Lanka; and